

NOTICE

As directed, kindly take notice that the D.B.-IV comprising Hon'ble Mr. Justice Bibek Chaudhuri & Hon'ble Mr. Justice Rana Vikram Singh will take up the following case today i.e. on 9th September, 2026 at 1:15 P.M. in Court No. 15 (Main. Building).

TO BE MENTIONED

1. L.P.A/865/2024 LPA	6 THE STATE OF BIHAR AND ORS VS M/S. BALAJI ENTERPRISES	KRISHNA CHANDRA (AC TO GA 5)	SURAJ SAMDARSHI AVINASH SHEKHAR SIMRAN KUMARI
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Patna High Court

By order of Hon'ble Court

Dated, 9th September, 2026

Sd/-

**(Pranaw Shankar)
Joint Registrar (List)**

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